

IN THE COURT OF PRL. SENIOR CIVIL JUDGE, NELAMANGALA  
CAUSE LIST DATED: 12.08.2020

<u>CIVIL CASES</u>	
<u>I Session</u>	<u>II Session</u>
<u>ARGUMENTS</u>	<u>ARGUMENTS</u>
1. RA 97/2016	1. MA 15/2018
2. MA 1/2020	2. OS 101/2013
3. RA 25/2017	3. OS 79/2014
4. MVC 613/2015	4. RA 25/2018
5. RA 15/2019	5. OS 231/2013
6. LAC 307/2009	6. OS 66/2010
7. OS 1581/2009	7. RA 19/2018
<u>HEARING</u>	8. MA 17/2018
8. OS 83/2020	9. MA 27/2016
9. OS 375/2011	<u>HEARING</u>
10. OS 651/2012	10. OS 463/2014
<u>ISSUES</u>	
1. OS 449/2016	
2. OS 765/2013	
3. OS 531/2013	

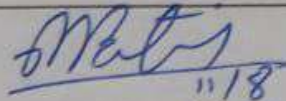
Prl. Senior Civil Judge,  
Nelamangala.

NOTE:-

All advocates are requested to strictly follow SOP dated: 24.07.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA  
CAUSE LIST DATED: 12.08.2020

CIVIL CASES	
I Session	II Session
<b><u>ARGUMENTS</u></b>	<b><u>ARGUMENTS</u></b>
1. OS 1590/2009	1. OS 32/2010
2. OS 264/2015	2. OS 294/2014
3. MA 6/2013	3. RA 44/2018
4. RA 38/2018	4. RA 32/2013
5. MC 28/2018	5. MC 34/2019
6. OS 546/2009	6. MA 29/2018
7. OS 38/2014	
<b><u>HEARING</u></b>	<b><u>HEARING</u></b>
8. OS 74/2018	7. OS 374/2014
9. OS 304/2017	8. OS 138/2012
	9. OS 154/2013
<b><u>EVIDENCE</u></b>	
10. OS 406/2013 (ONLY V.C)	<b><u>EVIDENCE</u></b>
	10. OS 452/2013 (ONLY V.C)

  
11/8  
Addl. Senior Civil Judge,  
Nelamangala.

**NOTE:-**

1. All advocates are requested to strictly follow SOP dated 24.07.2020 issued by Hon'ble High Court of Karnataka.

**PRL. CIVIL JUDGE AND JMFC, NELAMANGALA**  
**LIST OF CASES TAKEN ON BOARD ON 12-08-2020**

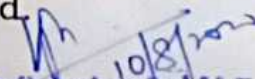
**Morning Session**

**Afternoon Session**

Sl. No	Case No.	Stage	Sl. No.	Case No.	Stage
1.	O.S 377/2013	Arguments	11.	O.S 35/2014	Arguments
2.	O.S 21/2014	Arguments	12.	O.S 407/2018	Arguments
3.	O.S 51/2008	Hearing	13.	O.S 351/2017	Hearing
4.	O.S 533/2009	Hearing	14.	O.S 367/2017	Hearing
5.	O.S 311/2016	Hearing	15.	O.S 47/2018	Hearing
6.	O.S 265/2017	Hearing	16.	O.S 177/2018	Hearing
7.	O.S 157/2018	Hearing	17.	O.S 305/2018	Hearing
8.	O.S 167/2018	Evidence	18.	O.S 163/2018	Evidence
9.	O.S 425/2018	Evidence	19.	O.S 251/2017	Evidence
10.	O.S 457/2018	Evidence	20.	O.S 279/2019	Evidence

Note:

Separate cancelled cases list will be notified.

  
Pri. Civil Judge & J M F C  
Nelamangala.



**IN THE COURT OF I ADDL. CIVIL JUDGE & JMFC,  
NELAMANGALA  
PO : CHINMAYEE.R.H,  
CAUSE LIST DATED 12-08-2020**

Morning Session

Afternoon Session

Sl. No	Case No.	Stage	Sl. No.	Case No.	Stage
1.	O.S.2/2014	Arguments	11.	O.S.152/2015	Arguments
2.	O.S.60/2015	Arguments	12.	O.S.174/2016	Arguments
3.	O.S.472/2012	Arguments	13.	O.S.150/2001	Hear
4.	O.S.140/2014	Arguments	14.	O.S.114/2015	Arguments
5.	O.S.394/2013	Arguments	15.	CC 2541/2020	Advance
6.	O.S.342/2017	Hear	16.	CC 2103/2020	Advance
7.	O.S.348/2011	Arguments	17.	CC 2538/2020	Objection & report
8.	O.S.432/2008	Arguments	18.	O.S.170/2020	Hear
9.	O.S.430/2008	Arguments	19.	O.S.306/2017	Objection
10.	O.S.166/2020	S/s	20.	O.S.170/2014	Orders

*Chm*  
11/8/2020  
I Addl. CJ & JMFC,  
Nelamangala